

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 4353/2017

Thursday, this the 21st day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Kumari Mukesh, Age 38 years
Deptt: Directorate of Education
Designation : Guest Teacher (PGT Pol. Sc.)
d/o Dharampal Singh
r/o Vill. Kuharwas, Teh. Buhana, distt. Jhunjhunju
Rajasthan – 333034

..Applicant

(Shregopal Verma for Mr. Susheel Sharma, Advocate)

Versus

1. Secretary (Services)
B Wing, 7th Floor
Govt. of NCT of Delhi
Delhi Secretariat, ITO, New Delhi
2. Director
Directorate of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi – 54

..Respondents

O R D E R (ORAL)

Justice Permod Kohli:

After arguing for some time, learned counsel for applicant seeks to withdraw this O.A. with liberty to file fresh one giving all the relevant details. Prayer allowed.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

December 21, 2017
/sunil/